

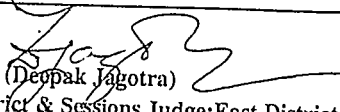
website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS: DELHI

ORDER

In supersession of earlier orders the following Judicial Officer is hereby nominated as Officer In-Charge of the following Branch of East District, Karkardooma Courts, Delhi as mentioned against his name with immediate effect:-

Sl. No.	Name of the Judicial Officer	Name of the Branch
1	Sh Sandeep Gupta, ASJ (SC-RC)-01, East	Stationery

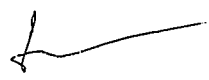
  
(Deepak Jagotra)  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

No. 22/PD&SJ (East)/KKD/2022/Delhi

Dated 31/01/2022

Copy forwarded for information/necessary action :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. All the Judicial Officers of East District, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl./In-charge all the Branches, Karkardooma Courts, Delhi.
8. The Website Committee Tis Hazari Courts/Karkardooma Courts, Delhi.
9. For uploading on LAYERS.
10. PS/Reader to the undersigned.
11. Concerned file.
12. Guard file.

  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

